## [Shri P. R. Kumaramangalam]

With regard to costs I would like to inform the hon. Members that the INSAT-1D-there is nothing secret about it-had cost us in US dollars \$60 million at 1985 prices. That is about Rs. 80 crores at 1985 exchange rates. While the INSAT-2A indigenously built satellite alone has cost us Rs. 78 crores today it is estimated that if we had imported this INSAT-2 class of satellites-which is a far superior class of satellites and if we had procured it from the US sources which, of course, is not available now-it would have ranged between \$80 million and 100 million. That is approximately Rs. 240 crores to Rs. 300 crores. The difference, as you would notice, is almost a little more than three times. It definitely goes to the credit of our scientists. They have been able to show the state of art spacecraft they have been able to design, build and save not only the oreign exchange, but also the expense. This is exactly what is upsetting a lot of people the world over.

Recently there has been a ban on ISRO due to the Missile Technology Control Regime issue. We have already communicated through the External Affairs Ministry that we are not happy about the ban that has been put, but it is our view that the MTCR can be interpreted in many ways. We believe that their interpretation is not a fair interpretation because the technology which we are talking about, the cryogenic engine technology, cannot be really used in missiles at all. It is used in launch vehicles for satellites But in any event we believe the reason essentially behind it is more from commercial and less from military or strategic points of view.

SHRI SURESH PACHOURI: What about the difference between the INSAT, 1 and INSAT-2 series?

SHRI P. R. KUMARAMANGALAM; About the difference between INSAT-1 and INSAT-2 series there are a series of things, but fundamentally to understand that I would like to say that in INSAT-1 series we have 12 transponders, whereas on INSAT-2 we have got 18 transponders. The facilities of INSAT-2 series are going to very large arenas of difference. In fact, more than that, we have in provision in it a two-way communication which our friends must have seen it. that sitting in Delhi from an earth station you can communicate a village directly. And while you are teaching the teachers could even be asked question from those who are viewing the lessons down in the village back to the TV station. There two way communication facility under INSAT-2A Not only that, the INSAT-2A series has, in addition, the new rescue beacon facility, which the other series did not have Moreover, the television services have been increased, as I have mentioned earlier, due to transponders. We have a very small aperture terminat service. larger and better meteorological facilities available and that we have the disaster warning system,

THE VICE-CHAIRMAN (SHRI SU-KOMAL SEN): Mr. Minister, you have replied to all these points.

SHRI P. R. KUMARAMANGALAM: No. He wanted to know the difference.

7.00 P.M.

SHRI SURESH PACHOURI: He is replying better then a scientist.

SHRI P. R. KUMARAMANGALAM: Regarding its class, what should be said in simple terms, between INSAT-1 and INSAT-2 series, the difference is When we comreally very marginal. plete INSAT-2 series, we would be one of those nations in the world which can the best communication claim one of services through space I thank the clarifica-Members who have asked for tions on the statement.

THE VICE-CHAIRMAN (SHRI SU-KOMAL SEN): Thank you.

## II-Reconnter between the police and the terrorists on 11th August, in Paschim Vihar, Delhi

THE VICE-CHAIRMAN (SHRI SU-KOMAL SEN): Now the other statement of Mr. Jacob remains I request the Members to be very brief. Mr. Anant

## Statements by Ministers 434

Ram Jaiswal, Mr. David Ledger, Mr. Sarada Mohanty, Dr. Abrar Ahmed. Shri Ram Ratan Ram—not here, Shrimati Satya Bahin.

ग्राप संक्षेप में ही बोलिये।

्रभोमती सत्या बहिन (उत्तर प्रदेश) : जी हो, मैं बिलकुल संक्षेप में ही पूछगी ग्रौर इतने पुछने वालों में मैं ग्रकेली ही रह गई हूं। क्लैरिफिकेशन के लिए जो बयान माननीय मंत्री जंधने दिया है उसमें बन्नत संक्षेप में मैं कुछ महत्वपूर्ण बातें प्रछना चाहती हं। एक तो जो आतंकवादी, एक व्यक्ति जों भाग गया था, तो उसकी खोज कितनी की जा रही है और उसकी दुरदर्शन पर कोई फोटो प्रचारित की या नहीं ? कोई फोटो वगैरह इस तरह की मिली, **क्योंकि जैसा कि ग्रख**वारों से भी ज्ञात हु**छा है कि उसके एक्**सर जो थे, उसकी ए**बिटविटीज मोहल्ले में काफी थी और** सामान्यतः वह भी लोगों के साथ खेलता था ग्रौर समारोहों में इक्टुठा होता था ब्रौर घर में भी पार्टी वगैरह इक्टठी होती थी। उसमें जाहिर है कि फोटोग्राफी जरूर होती होगी । तें। इस तरहं की कोई फोटों मिला है या नहीं ? यदि मिली है. तो **क्या उसका सद्पयोग दूरदर्शन पर या** प्रखबारों में देने के लिए किया गया है?

दूसरा, मैं यह जानता चाहती हूं कि जो ग्रातंकवादी हैं, ग्राजकल मंहगे मकान या तो रोसेंटलमेंट कालोनीज में या कहीं भी ले खेते हैं। तो क्या यह संभव नहीं हैं कि प्रापर्टी डीलर्ज को इस तरह की हिदायतें दे दी जायें कि कोई भी नया व्यक्ति उस इलाके में ग्राये ग्रौर मंहगा मकान ले ग्रौर न कुछ उसकी संदिग्ध कार्यवाही लगती हो, तो उसकी सूचना---मकान देने में कोई ग्रापलि हो---वह तो एक नागरिक ग्राधिकार है, लेकिन ग्रार उस पर कोई भी संदेह है, तो उसकी सूचना वहां के क्षेत्र के थाने को दे ।

ूरसरा मैं यह जाः:ना चाहती हूं । ....(व्यवधान)

**उपसभाध्यक्ष (भी ग्रुकोम**ल सेन) ः दूसरा तो हो गया । 517 R.S.—15 श्रीमती सत्या बहिन : दूसरा, कल के समाचार पत्नों में यह निकला है कि छह शक्तिशाली बम सीलमपुर में वरामद हुए हैं । क्या ग्रातंकवादियों को इस तरह में जा उनका कार्यत्रम है ग्रौर उनकी योजना है उसी का ग्रंत तो नहीं है ग्रोर यह जो तलाशी ली गई, उसमें क्या साइनायड के जो कैंपशूल्ज यह लोग रखते हैं, तो क्या उसमें यह साइनायड के कैंपशूल मी बरामद हुए ? तलाशी लेने पर उनके घर का जो खास तौर से जहां घर होगा, उसका पता भी मिला, या नहीं?

एक बात इतने यह दिया गया है कि उनका दरवाजा तोड़ा गया, जिस घर से यह बरामद हुए, लेकिन समाचार-पतों में उसके फोटो भी दिये गये हैं, उसका नक्शा दिया गया था कि छत तोड़ी गई और छत के ऊपर सुराख किया गया, उसमें से गो गावारी हुई या पुलिस वालों ने उसमें से गैस बगैरह छोड़ी । इसमें इसका कुछ उन्नेख नहीं दिया गया है ।

इस क्लैरिफिकेशन के माध्यम से मैं उन्द पुलिस कमियों को भी बधाई देना चाहती हूं जिन्होंने इस ग्रभियान में भाग लिया था और उनको सफलता मिली । ध्रत्यबाद ।

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Mr. Vice-Chairman, Sir. there is nothing much to reply now.

Shrimati Satya Bahin asked some general questions. She wanted to know whether eyanid capsules were there with the terrorists. She also wanted 10 know whether any publicity was given and all that. She also wanted to know the stage of the progress of the case. I would inke to inform the Member that when the investigation is going on, it is not easy for me to disclose the details  $\mathbf{of}$ the investigation. Even today one of the terrorists. Mr. Avtar Singh was arresled Before that Mr Vijay Pal Singh way the first terrorist to be arrested

## 435 Clarifications on the

[Shri M. M. Jacob] from whom we got several clues, on the basis of which we have procoeded in the matter.

THE VICE CHAIRMAN (SHRI SU-KOMAL SEN): Excuse me. Was he the terrorist who ran away from the House?

SHRI M, M, JACOB; No. Mr. Amerjut Singh, who was a terrorist had escapeđ. There are several terrorist gangs operating in this area. I have mentionest about the details in my statement. To save the time of the House, 1 Was trying to be brief.

The bombs detected yesterday do not relate to these terrorists. Ät the same time, if you want information about the progress of the inquiry, there have been 7 cases of bomb blasts out of which 2 cases have already been detéré

There have been four cases of shoot-out out of which three have been worked out in recent days, here in Delhi, The police is doing a fairly good job and that is why about 31 militants, including 17 Kashmiri militants, and harbourers were arrested recently. The person now arrested-Sir, you asked the question-is a harbourer and not a rcal militant.

I think there is no other austion pending answer now. Thank you very ធារកេង

THE VICE-CHAIRMAN (SHRI SU-KOMAL SEN); The House now stands adjourned till 11 a.m. comorrow.

> The House then adjourned at six minutes past seven of the clock till eleven of the clock on Tuesday, the 18th August, 19**92**.

RAIYA SABHAT